GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 2925 TO BE ANSWERED ON 6TH AUGUST, 2025

STORAGE CAPACITY FCI

2925. SHRI KOTA SRINIVASA POOJARY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): whether the Food Corporation of India (FCI) continuously assesses and monitors the storage capacity and based on the requirement and storage gap assessment, storage capacities are created/hired through Schemes at a Pan India level including Karnataka and the steps being taken to implement this plan;
- (b): if so, the details thereof along with the Financial Outlay earmarked for this purpose; and
- (c): the details and the amount of funding released to States so far for the expansion of warehouse capacity/godowns?

A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a): Yes, FCI continuously assesses and monitors the storage capacity and based on the storage gap assessment, storage capacities are created/hired at PAN India level including Karnataka, through following schemes:-
 - 1. Private Entrepreneurs Guarantee (PEG) Scheme
 - 2. Central Sector Scheme (CSS) "Storage & Godowns" (Focus on NE) 2017-25
 - 3. Construction of Silos under Public Private Partnership (PPP) mode
 - 4. Hiring of godown from Central warehousing Corporation (CWC)/State Warehousing Corporations (SWCs)/State Agencies
 - 5. Hiring of godown through Private Warehousing Scheme (PWS).
 - 6. Creation of godowns on FCI's owned land under Asset Monetization
 - 7. Covered & Plinth Hiring (CAP) Scheme -2025
 - 8. Modified PEG scheme for NE & Hilly states with longer guarantee period of 15 years

Effective measures are being taken to increase storage facilities for developing efficient storage system in the country.

(b)&(c): Silos and PEG are constructed by private parties in PPP mode with their own funds and storage charges/rentals are paid by FCI.

Under Central Sector Scheme (2017-25), the funds are released by the Ministry to the FCI

under 2 heads, i.e. North-East Regions and Other than North-East Regions.

The Financial outlay earmarked for North East was Rs. 379.50 Crore and Other than North-East was Rs.104.58 Cr. under the Central Sector Scheme, 2017-25 and the same were further utilized/distributed to the respective Zonal Offices as per the site requirements.

Rs.379.50 Cr. have been released under North East Region Head and Rs. 104.58 Cr. have been released under Other than North East Region Head.
